

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)
(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

Pursuant to Orders No. 41/D-3/Gaz.IA/DHC/2026 dated 14.09.2026 and 44/D-3/Gaz.IA/DHC/2026 dated 19.09.2026 of the Hon'ble High Court of Delhi, New Delhi, the following cases pending in the court of Special Judge (PC Act) (CBI)-01, RACC earlier presided over by Mr. Gaurav Rao (since abolished) mentioned in column no. (3) (as per list attached as Annexure 'A' and 'B') are distributed/assigned to the courts in Rouse Avenue District Courts, New Delhi, as mentioned in column no. (4), for disposal in accordance with law, with immediate effect.

(1) S.No.	(2) Name of the Transferor Court	(3) Cases as per list attached	(4) Name of the Transferee Courts
1	Special Judge (PC Act) (CBI)-01, RACC earlier presided over by Mr. Gaurav Rao (<u>since abolished</u>)	Cases mentioned at S.No. 07 to 14 (08 Cases) as per Annexure : A	Ms. Manisha Tripathy, Spl Judge (PC Act) (CBI)-18 Total : 08 cases
2		Cases mentioned at S.No. 01 to 06 (06 cases) as per Annexure : A	Ms. Neha Paliwal Sharma, Spl Judge (PC Act) (CBI)-12 Total : 06 cases
3		Cases mentioned at S.No. 27 and 28 (02 cases) as per Annexure : A	Sh. Murari Prasad Singh Spl Judge (PC Act) (CBI)-02 Total : 02 cases
4		Cases mentioned at S.No. 29 to 33, 48, 51, 52, 53, 54 (10 cases) as per Annexure : A FIR mentioned at S.No. 1 to 6 as per Annexure : B (06 FIRs)	Ms. Shivali Bansal Spl Judge (PC Act) (CBI)-01 Total : 10 cases and 06 FIRs
5		Cases mentioned at S.No. 21, 34, 44, 45 (04 cases) as per Annexure : A	Ms. Shelly Arora, Spl Judge (PC Act) (CBI)-16, Total : 04 cases
6		Cases mentioned at S.No. 38, 40, 46 (03 cases) as per Annexure : A	Ms. Vijeta Singh Rawat, Spl Judge (PC Act) (CBI)-17 Total : 03 cases
7		Case mentioned at S.No. 18 (01 cases) as per Annexure : A	Sh. Sanjay Jindal, Spl Judge (PC Act) (CBI)-10 Total : 01 case
8		Cases mentioned at S.No. 23, 24, 25 (03 cases) as per Annexure : A	Sh. Puneet Pahwa, Spl Judge (PC Act) (CBI)-05 Total : 03 cases
9		Cases mentioned at S.No. 26, 37, 41 (03 cases) as per Annexure : A	Sh. Satyabrata Panda, Spl Judge (PC Act) (CBI)-06 Total : 03 cases
10		Case mentioned at S.No. 42 (01 case) as per Annexure : A	Sh. Dinesh Kumar Spl Judge (PC Act) (CBI)-11 Total : 01 case
11		Case mentioned at S.No. 35 (01 case) as per Annexure : A	Sh. Arun Sukhija, Spl Judge (PC Act) (CBI)-20 Total : 01 case
12		Cases mentioned at S.No. 15, 16, 17 and 19 (04 cases) as per Annexure : A	Dr. Sugandha Aggarwal, Spl Judge (PC Act) (CBI)-04 Total : 04 cases
13		Cases mentioned at S.No. 20, 22 (02 cases) as per Annexure : A	Sh. Divyang Thakur, Spl Judge (PC Act) (CBI)-07 Total : 02 cases
14		Cases mentioned at S.No. 36, 43, 47 (03 case) as per Annexure : A	Ms. Smita Garg, Spl Judge (PC Act) (CBI)-13 Total : 03 cases
15		Cases mentioned at S.No. 48, 50 (02 case) as per Annexure : A	Sh. Rajesh Malik, Spl Judge (PC Act) (CBI)-14 Total : 02 cases
16		Case mentioned at S.No. 39 (01 case) as per Annexure : A	Sh. Munish Markan Spl Judge (PC Act) (CBI)-21 Total : 01 case

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Notes :

1. Henceforth, the court of Special Judge (PC Act), (CBI)-01, RACC, New Delhi presided over by Ms. Shivali Bansal shall be the successor court of Special Judge (PC Act) (CBI)-01, RACC earlier presided over by Mr. Gaurav Rao (since abolished).
2. All the registers/records pertaining to the court of Special Judge (PC Act) (CBI)-01, RACC earlier presided over by Mr. Gaurav Rao (since abolished) shall be transferred to the successor court of Ms. Shivali Bansal, Special Judge (PC Act), (CBI)-01, RACC, New Delhi, for disposal of miscellaneous applications/record/proceedings arising out of disposed off matters/case(s).
3. It is further directed that the Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms, and public at large be notified, and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue District Court well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Courts.
4. Besides the above cases mentioned in the Order, if there is any connected matter(s) left over the same be also sent to the transferee court alongwith the main case(s).

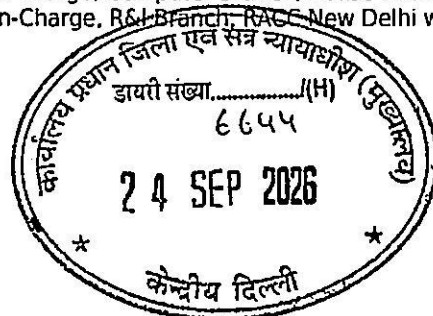

(ANU GROVER BALIGA)
 Principal District & Sessions Judge
 cum-Special Judge(PC Act) (CBI) (Officiating)
 Rouse Avenue District Court
 New Delhi

No.F.3(4)CBI/RACC/Gaz./2026 25546 - 25591/K

Dated : 23.09.2026

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers.
4. The Director of Prosecution (CBI), Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
5. The Director, Enforcement Directorate, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Director General(Prisons), Tihar Jail, New Delhi.
9. The P.S.to the Ld. PDSJ, RACC, New Delhi.
10. The Website Committee, THC, Delhi for uploading on the website of the courts.
11. The Branch In-charge/Care Taker, Care Taking Branch/Facilitation Centre and Filing Section, Rouse Avenue Court Complex, New Delhi.
12. The Hony. Secretary, Bar Associations, Delhi High Court/Bar Associations, Rouse Avenue, Tis Hazari, New Delhi, Shahdara, Rohini, Dwarka and Saket Courts Bar Associations.
13. The In-charge, Computer Branch, Rouse Avenue District Court, New Delhi.
14. The In-Charge, R&I Branch, RACC New Delhi with the directions to upload the same on LAYERS.




 Principal District & Sessions Judge
 cum-Special Judge(PC Act) (CBI)(Officiating)
 Rouse Avenue District Court
 New Delhi

Sh. Gaurav Rao

case pending

Sh. Gaurav Rao
Special Judge PC Act
(CBI-01) Rouse Avenue Court
New Delhi

List of pending cases in the court previously presided by Sh. Gaurav Rao, Ld. Spl. Judge PC Act. CBI-01, RADC, ND.

Sr. No.	Cases no.	Party Name	category	Reg. Date	Next Date	Next Purpos	REMARKS
1	CC/72/2019	CBI Vs KHEMAN SINGH VERMA ETC.	Cheating/ Fraud	05-11-2007	13-10-2026	Prosecution Evidence	connected matter in FIR 25A/07
2	CC/74/2019	CBI Vs KHEMAN SINGH VERMA ETC.	Cheating/ Fraud	05-11-2007	13-10-2026	Prosecution Evidence	connected matter in FIR 25A/07
3	CC/76/2019	CBI Vs KHEMAN SINGH VERMA ETC	Cheating/ Fraud	05-11-2007	13-10-2026	Prosecution Evidence	connected matter in FIR 25A/07
4	CC/85/2019	CBI Vs KHEMAN SINGH VERMA ETC.	Cheating/ Fraud	05-11-2007	13-10-2026	Prosecution Evidence	connected matter in FIR 25A/07
5	CC/86/2019	CBI Vs KHEMAN SINGH VERMA ETC.	Cheating/ Fraud	05-11-2007	13-10-2026	Prosecution Evidence	connected matter in FIR 25A/07
6	CC/87/2019	CBI Vs KHEMAN SINGH VERMA ETC.	Cheating/ Fraud	05-11-2007	13-10-2026	Prosecution Evidence	connected matter in FIR 25A/07
7	CC/88/2019	CBI Vs SUMER CHAND GARG ETC.	Cheating/ Fraud	24-12-2008	25-09-2026	Defence Evidence	connected matter in FIR 34A/07
8	CC/12/2019	CBI Vs ATUL VASHISHT AND ORS	Cheating/ Fraud	27-03-2009	25-09-2026	Defence Evidence	connected matter in FIR 34A/07
9	CC/13/2019	CBI Vs PHILIP TOPPO ETC.	Cheating/ Fraud	27-03-2009	25-09-2026	Defence Evidence	connected matter in FIR 34A/07
10	CC/18/2019	CBI Vs SUMER CHAND GARG	Cheating/ Fraud	27-03-2009	25-09-2026	Defence Evidence	connected matter in FIR 34A/07
11	CC/89/2019	CBI Vs ATUL VASHISHT AND ORS	Cheating/ Fraud	27-03-2009	25-09-2026	Defence Evidence	connected matter in FIR 34A/07
12	CC/90/2019	CBI Vs SH. SHIV NARAIN SINGH SIDDHU	Cheating/ Fraud	13-08-2009	15-10-2026	Statement of Accused	connected matter in FIR 34A/07
13	CC/91/2019	CBI Vs SH. SHIV NARAIN SINGH SIDHU ETC.	Cheating/ Fraud	13-08-2009	25-09-2026	Prosecution Evidence	connected matter in FIR 34A/07
14	CC/92/2019	CBI Vs ATUL VASHISHT AND ORS	Cheating/ Fraud	17-12-2009	25-09-2026	Defence Evidence	connected matter in FIR 34A/07
15	SC/12/2019	CBI Vs ABHISHEK VERMA AND ORS RAJU	Cheating/ Fraud	30-11-2012	24-09-2026	Prosecution Evidence	official secret act case
16	CC/95/2019	DHANAPAL RAJ AND ORS	Cheating/ Fraud	21-01-2013	16-12-2026	Statement of Accused	----
17	CC/253/2019	CBI Vs kulamani biswal and anr.	Cheating/ Fraud	15-05-2019	31-10-2026	Misc./ Appearance	case is adjourned by Hon'ble DHC vide order dt. 20.04.2024
18	CBI/11/2020	CBI Vs MOHIT KUMAR	Trap	10-01-2020	30-09-2026	Prosecution Evidence	----
19	CC/37/2021	CBI Vs MANISH PURI AND ORS.	Cheating/ Fraud	13-08-2021	04-11-2026	Arguments on Charge	----

Annexure - A

Special Judge PC Act
(CBI-01) House Avenue Court
New Delhi

case pending

20	CC/53/2021	CBI Vs M/S SURYA PHARMACEUTICAL LTD. AND ORS.	Cheating/ Fraud	30-09-2021	16-09-2026	Misc. Arguments	arg. Point of charge
21	CT Cases/27/2022	EDVs M/S ISEE SERVICES PRIVATE LIMITED AND ORS.	Cheating/ Fraud	09-09-2022	17-09-2026	Arguments on Charge	----
22	CC/71/2022	CBI Vs M/S ISEC SERVICES PVT LTD	Cheating/ Fraud	23-12-2022	12-10-2026	Misc./ Arguments	arg. On point of cognizance
23	CBI/36/2023	CBI Vs BHOOPENDRA KUMAR	Trap	15-02-2023	24-12-2026	Misc./ Appearance	matter is staye by Hon'ble DHC vider order dt. 09.01.2024
24	CC/13/2024	CBI Vs RISHI RAJ	Trap	08-02-2024	06-10-2026	Prosecution Evidence	----
25	CC/14/2024	CBI Vs SONU KUMAR	Trap	17-02-2024	22-10-2026	Prosecution Evidence	----
26	CC/21/2024	CBI Vs RAVINDER KUMAR AND ORS.	Trap	26-02-2024	03-11-2026	Misc./ Appearance	matter is staye by Hon'ble DHC vider order dt. 04.03.2025
27	SC/2/2024 (POCSO)	CBI Vs MOHID AND ORS.	Pocso	04-05-2024	16-10-2026	Misc./ Appearance	----
28	SC/6/2024 (POCSO)	CBI Vs NITIN BAISOYA	Pocso	02-08-2024	29-09-2026	Prosecution Evidence	----
29	SC/7/2024 (POCSO)	CBI Vs SIRTAJ ALI	Pocso	02-08-2024	14-10-2026	Prosecution Evidence	----
30	SC/8/2024 (POCSO)	CBI Vs ASAD RABBANI	Pocso	02-08-2024	18-09-2026	Prosecution Evidence	----
31	SC/3/2025 (POCSO)	CBI Vs NIYAZ AHMAD MIR	Pocso	03-07-2025	23-09-2026	Charge	----
32	SC/5/2025 (POCSO)	CBI Vs NEERAJ KUMAR YADAV	Pocso	10-09-2025	09-10-2026	Prosecution Evidence	----
33	SC/7/2025 (POCSO)	CBI Vs MD. NAFEEES REZA SO SH SHEKH NAIM	Pocso	07-11-2025	01-10-2026	Prosecution Evidence	----
34	CT Cases/32/2025	ED Vs ROHIT VIJ AND OTHERS	Cheating/ Fraud	28-08-2025	28-09-2026	Misc. Arguments	on pre-cognizance
35	CC/29/2025	CBI Vs VIJAY SINGH SO SH. TASHVIR SINGH	Trap	06-10-2025	08-10-2026	Prosecution Evidence	----
36	Rev/25/2025	CBI Vs NITA PURI	Crl. Rev.	16-05-2025	06-10-2026	Arguments	----
37	CC/4/2026	CBI Vs RAJESH TANDON AND ORS.	Trap	05-01-2026	22-09-2026	Arguments on Charge	----
38	CT Cases/8/2026	ED Vs M/S SHRI SIDHDATA ISPAT PVT LTD.	Cheating/ Fraud	02-02-2026	23-10-2026	Arguments	----
39	SC/2/2026	CBI Vs RAVINDER KUMAR AND ORS.	Delhi Riots	18-03-2026	21-09-2026	Charge	----
40	CT -34/2026	ED Vs YASHDEEP SHARMA AND ORS.	Cheating/ Fraud	01-04-2026	23-09-2026	Misc./ Appearance	----
41	CC/37/2026	CBI Vs SUNDAR PAL	Trap	10-04-2026	29-09-2026	Misc./ Appearance	----
42	CC/53/2026	CBI Vs R.K.DUBEY	Trap	04-07-2026	22-09-2026	Misc./ Appearance	----
43	Rev/50/2026	SURAJ MAL DABAS VS CBI Vs INSTITUTE FOR	Crl. Rev.	07-07-2026	12-10-2026	Arguments	----
44	CC/54/2026	ADVANCED STUDIES IN EDUCATION AND ORS	Cheating/ Fraud	20-07-2026	05-10-2026	Misc./ Appearance	fresh charge sheet filed by CBI

Annexure A

case pending

Vijay C. B.
Sd/- (CBI) P.O. Box 100, New Delhi
(CBI-11) P.O. Box 100, New Delhi

45	CC/55/2026	CBI Vs VINAYAKA MISSION RESEARCH FOUNDATION-DEEME UNIVERSITY(VMRF-DU) AND ORS	Cheating/ Fraud	20-07-2026	07-10-2026	Misc./ Appearance	fresh charge sheet filed by CBI
46	CBI/87/2026	CBI Vs ALLAHABAD AGRICULTURAL MED UNIVERSITY(AAI-DU) AND ORS	Cheating/ Fraud	20-07-2026	07-10-2026	Misc./ Appearance	fresh charge sheet filed by CBI
47	CC/66/2026	CBI Vs JANARDAN RAI NAGAR RAJASTHAN VIDYAPEETH, UDAIPUR	Cheating/ Fraud	15-09-2026	05-10-2026	Misc./ Appearance	fresh charge sheet filed by CBI
48	MISC DJ ASJ/396/2026	CBI Vs V.P. ANAND AND OTTERS	Misc. DJ Appl.	20-07-2026	30-09-2026	Misc./ Appearance	----
49	Rev/51/2026	SATBIR SINGH DAHIYA Vs CBI	CrI. Rev.	21-07-2026	12-10-2026	Misc. Arguments	----
50	Rev/53/2026	SATISH KUMAR Vs CBI	CrI. Rev.	29-07-2026	12-10-2026	Misc. Arguments	----
51	MISC DJ ASJ/489/2026	CBI Vs A K SINHA AND ORS.	Misc. DJ Appl.	01-08-2026	22-09-2026	Misc./ Appearance	----
52	MISC DJ ASJ/490/2026	CBI Vs HAMENDRA KUMAR AND ORS.	Misc. DJ Appl.	01-08-2026	22-09-2026	Misc./ Appearance	----
53	MISC DJ ASJ/568/2026	CBI Vs LATE JAYPAL SHARMA	Misc. DJ Appl.	21-08-2026	26-09-2026	Misc. Arguments	----
54	MISC DJ ASJ/392/2026	CBI Vs PRAVEEN KUMAR GUPTA	Misc. DJ Appl.	20-07-2026	30-09-2026	Misc./ Appearance	----

Measure B

Spencer, R. A. J.
FBI-011 Police Avenue Court
New Delhi

LIST OF PENDING F.I.R.

IN THE COURT OF LD. SPL JUDGE, PC ACT, CBI-01, COURT NO. 601, RADC, ND.

Sl. NO.	FIR/RC/NO.	TITLE	CATEGORY	RECEIVED ON	TRANS./MARKED BY/	STATUS of FIR
1	221/2015/E/0001/ CBI/EO-III/ND DT. 06.01.2015	CBI VS. UNKNOWN OFFICEIAL OF MCD & ORS	CHEATING	23.04.2019	Received on transfer	Pending
2	RC-223-2022-A- 0003/AC- V/CBI/ND DT. 25.05.2023	CBI VS. M/s. TIRUPATI INFRAPROJECT (P) LTD.	Cheating, Crl. Consp.Crl. miscud.	14.07.2023	Received on transfer	Pending
3	RC-218-2024-A- 0006 dt. 28.02.2024 PS;CBI/AC-III/ND	CBI VS. R.K. DUBEY	Criminal Misconduct	29.02.2024	Assigned by Ld. Pr. D&S Judge, RADC	Pending
4	RC-2312025S001 PS: CBI, IOD, DELHI. (POCSO)	CBI Vs. Mukul Saini FIR dt. 28.01.2025	POCSO	29.01.2025	Assigned by Ld. Pr. D&S Judge, RADC	Pending
5	RC- 059/2026/A/0008	CBI VS.M/s AJAY GUPTA SHREE NATH JWELLERS & ORS	CHEATING FRAUD	17.04.2026	Assigned by Ld. Pr. D&S Judge, RADC	Pending
6	RC216//20205/A/00 12	CBI VS. DR. SURESH KUMAR (LNJP)	FRAUD	31.07.2025	Assigned by Ld. Pr. D&S Judge, RADC	Pending